mar Bagh, Lawrence Road and other adjoining colonies;

- (b) if so, what steps Government have taken or propose to take in this regard; and
- (c) if the answer to part (a) above be in the negative whether Government propose to construct the same?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

- (a) No, Sir.
- (b) Does no arise.
- (c) No, Sir.

## Allocation of natural gas to Gujarat

\*248. SHRI AHMED MOHMED-BHAI PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

- (a) what is the quantum of natural gas available from the offshore gas fields in the State of Gujarat:
- (b) what is the quantity of gas allocated to Gujarat for power projects every year;
- (c) whether the gas allocated to the State during 1993 was less in comparison to 1992; and
- (d) what is the quantity of gas that will be allocated to Gujarat State during the year 1994 for power projects?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLE-NATURAL UM AND GAS SATISH SHARMA): (CAPT. (a) to (d) 7.96 MMSCMD of gas from the Western offshore fields was supplied to projects in the State of Guja rat during April, 1993 - February, 1994. 7.55 MMSCMD of gas has been allocated to the power projects in Gujarat. The allocations are not made yearwise.

## False cases against freedom fighters

\*249. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government received any representations from some Members of Parliament during the last two years and also from others alleging that politically motivated cases were instituted by CBI against some freedom fighters of Gaya (Bihar) and requesting that these cases may be withdrawn; and
- (b) if so, what action was taken by Government in the matter?

THE MINISTER OF HOME AF-FAIRS (SHRI S. B. CHAVAN): (a) and (b) Some representations from Members of Parliament and others alleging institution of politically motivated cases by CBI against Shri Rana Muneshwar Kumar Singh, a freedom fighter from district Gaya (Bihar), and requesting withdrawal of the case against him were received during the last two years.

Government had decided, on 6.12.1990, to drop the case against Shri Singh on the basis of the report of the Investigative Agency.

## Seeking foreign collaboration by ONGC

## \*250. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil and Natural Gas Commission Limited, has sought foreign technical and financial collaboration for the 'additional development' programme of the Bombay High field;
- (b) if so, what are the names of foreign collaborators and the estimated cost and details of the 'AD' programme;
- (c) whether Government have received any replies from these concerns: